

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No. 269 of 2018 in**  
**DFR No.170 of 2018**

**Dated: 06<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>BSES Rajdhani Power Ltd. &amp; Anr.</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Pragati Power Corporation Ltd. &amp; Anr.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant (s) : Mr. Buddy A.Ranganadhan  
Mr. Rahul Kinra  
Mr. Ashotosh K.Srivastava

**ORDER**

**IA No. 269 of 2018)**  
**(Application for Condonation of Delay in filing appeal)**

Issue notice to the Respondents on IA No. 269 of 2018 (for condonation of delay) returnable on 16.04.2018. Dasti, in addition is permitted.

List the matter on **16.04.2018.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*kt/js*